

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2836**  
(TO BE ANSWERED ON 19.12.2024)

**RECRUITMENT DRIVE IN ASPIRATIONAL DISTRICTS IN CHHATTISGARH**

**2836. SMT. PHULO DEVI NETAM:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether any special recruitment drive is likely to be launched for clearing backlog vacancies in the ensuing period and if so, the details thereof along with the time by which the backlog vacancies are likely to be filled;
- (b) the details of the vacant posts of all the Departments, Department-wise; and
- (c) whether there is any plan to launch separate recruitment drive in Aspirational Districts especially in the State of Chhattisgarh and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) to (c): Occurrence and filling of vacancies, including the backlog reserved vacancies, is a continuous process. Instructions have been issued to all Ministries/Departments of the Central Government to constitute an in-house committee for identification of backlog reserved vacancies, to study the root cause of such vacancies, to initiate measures to remove the factors causing such vacancies and to fill them up including through special recruitment drives. As per the data furnished by the Ministries/ Departments, more than 4 lakh backlog reserved vacancies in respect of SC/ST and OBC candidates have been filled up since 2016.

As per the instructions, each Ministry/Department of the Central Government is required to designate an officer of the rank of Deputy Secretary and above, as Liaison Officer, to ensure due compliance of the orders and instructions pertaining to reservation. Further, each Ministry/Department is required to set up a Special Reservation Cell under the direct control of the Liaison Officer to assist her/him in discharge of duties.

The details of vacancies are however maintained by the respective Government organizations under the concerned Ministry/ Department. Ministries/ Departments of the Central Government have been directed, from time to time, to fill up the vacant posts in a time bound manner.

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